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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 176/241-242/NCLT/AHM/2017**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017**

Name of the Company: Hitesh Bhikubhai Patel.  
V/s.  
Hetshri Dairy Pvt Ltd.

Section of the Companies Act: Sections 241 and 242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Petitioner	
2.				

**ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioner. None present for Respondents.


Proof of dispatch of notice of date of hearing on Respondents filed.

R-2 filed an affidavit before the Registry on 11.10.2017 stating that copy of application not received.

Respondents no. 1 to 5 did not choose to appear before this Tribunal.

Registry is directed to serve notice on Respondents to appear in person or through professional before this Tribunal for hearing before admission.

List the matter on 17.11.2017 for hearing before admission.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 13th day of October, 2017.